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5/2/19

**OFFICE OF DISTRICT & SESSIONS JUDGE (HQs) : DELHI**

**C I R C U L A R**

**Sub : Training/Sensitization of Court Staff about the special needs of differently abled litigants.**

As per the directions received from Hon'ble Delhi High Court, a training programme for the staff posted in the Courts and Branches of Central & West District, THC Delhi to sensitize them about the special needs of the differently abled litigants appearing in the courts is under progress. In this context, 15 batches of both the Districts consisting of 150 participants each has already been constituted.

In this regards, I have been directed by Ld. District & Sessions Judge(HQs), Delhi to intimate District & Sessions Judges of all the Districts that the said training is mandatory for all the staff whose name figure in the list as per schedule irrespective of their transfer from Central & West District to some other Districts and the nominees whose names figure in the list may be permitted to attend the training programme.

Copy of Schedule attached.

*Kaveri Baweja*  
(Kaveri Baweja)  
Officer-in-charge, Admn. II  
Tis Hazari Courts, Delhi

Office of the District & Sessions Judge  
**OUT SIDE SEAT**  
Diary No. 466  
Rohini District Court, Delhi

Dated, Delhi the **01 FEB 2019**

304/6344-6514  
No. Admn.II/Misc./2019

**Copy forwarded for information and necessary action to :**

1. P.S. to The Registrar General, Hon'ble High Court, Delhi
2. P.S. to District Judge & Sessions Judge, West, New Delhi, East, North-East, Shahdara, South, South-East, North, North-West & South-West District, Delhi/New Delhi.
3. All the Courts and Branches of Central & West District, Tis Hazari Courts, Delhi.
4. Personal Office of the Ld. District & Sessions Judge(HQs), Delhi.
5. Personal Office of the Ld. District & Sessions Judge(West), Delhi.
6. R & I Branch for uploading on Centralised Website through layers.
7. Hindi Section, Room No. 262, Tis Hazari Courts, Delhi.
8. R & I Branch for uploading on Layers.

*Kaveri Baweja*  
(Kaveri Baweja)  
Officer-in-charge, Admn. II  
Tis Hazari Courts, Delhi

nic (Admn)

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, NORTH DISTRICT**  
**ROHINI COURT COMPLEX, DELHI**

No. **3808-3858** F2N(1)/Admn./Cir./North/RC/2019

Dated : 05.02.2019

**Copy forwarded for information and necessary action to:-**

1. All the Judicial Officers, DHJS/DJS, North District, Rohini Courts, Delhi with request to bring the contents of the circular to the notice of the staff working under their kind control.
2. The Sr. A.O.(J)/ A.O.(J)/ Branch-in-charge of all the branches (North), Rohini Courts, Delhi with request to bring the contents of the circular to the notice of the staff working under their kind control.
3. P.S. to Ld. District & Sessions Judge (Officiating), North, Rohini Courts, Delhi.

*V.K. Bansal*  
(V. K. Bansal)  
Officer In-Charge, Admn. Branch  
North District, Rohini District Court, Delhi